



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 2

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 WA/172/2011	THE UNION OF INDIA and 2 ORS Versus ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
2 WP(C)/6935/2014	THE UNION OF INDIA and 2 ORS, Versus RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD. and 2 ORS,	MR.S C KEYAL MRD C CHAKRABORTY ASSTT.S.G.I. SC, CUSTOMS	MR.B SARMAH(R-1&2) MRS.B BORO(R-1&2) MR.S BARMANR-1and2
3 WP(C)/1089/2018	SUJATA BANIK Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.

4	PIL/30/2023	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
5	WA/402/2023 WITH WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN Versus THE STATE OF ASSAM AND AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
6	WITH WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	WITH I.A.(Civil)/3215/2023 in WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
7	Cont.Cas.(Cri.)/1/2024	MAZAHARUL SULATAN Versus BIRAJ NATH AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	
8	I.A.(Civil)/2126/2024 in WA/7153/2024	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION ASSAM AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, SEBA
	WITH WA/7153/2024 (Filing Number)	MINAKSHI DAS Versus THE BOARD OF SECONDARY EDUCATION ASSAM AND 4 ORS A	MR. S BANIK	
9	I.A.(Civil)/2313/2024 in PIL/38/2023	TAPAN TIMUNG Versus ANUPAM NIRMAN PVT LTD	MR. A I KATHAR MR. A RONGPHAR SC, NH DEPARTMENT	SC, PWD ROAD SC, K A A C

	WITH PIL/38/2023	TAPAN TIMUNG Versus THE STATE OF ASSAM AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR MR. A RONGPHAR	SC, PWD SC, K A A C
10	I.A.(Civil)/2319/2024 in WA/8240/2024	MOFIZUL HOQUE Versus REZZAK HOSSAIN AND 8 ORS	MR. A R BHUYAN MD. R ALI MR. A M KHAN MR S PRODHANI	SC, ELEM. EDU SC, SSA
	WITH WA/8240/2024 (Filing Number)	MOFIZUL HOQUE Versus REZZAK HOSSAIN AND 8 ORS B	MR. A M KHAN	
11	I.A.(Civil)/2351/2024 in WA/8158/2024	DHARANI DHAAR KALITA Versus UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. N G KUNDU MR. S SHARMA B RONGHANGPI	DY.S.G.I.
	WITH WA/8158/2024 (Filing Number)	DHARANI DHAAR KALITA Versus UNION OF INDIA AND 6 ORS F	MR. A K PURKAYASTHA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
12	WA/248/2024	THE UNION OF INDIA AND ORS. Versus MANUJ PAIT AND 152 ORS.	MR. H GUPTA	GA, ASSAM MR J C GAUR (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144) MR D SAIKIA (r-1,6,20, 21,55,66,68,72,89,93,117, 140,142,144)
13	WA/251/2024	THE UNION OF INDIA Versus KALADHAR CHAUBEY	MRS. A GAYAN	
	WITH I.A.(Civil)/2294/2024 in WA/251/2024	THE UNION OF INDIA Versus KALADHAR CHAUBEY	MRS. A GAYAN	
14	WA/261/2024 CAVT. NO.063820/24,N	THE UNION OF INDIA AND 5 ORS Versus ORIENTAL-PKB (JV)	MR H GUPTA	MR. R SARMAH FOR CAVEATOR
15	WA/267/2024	KANCO TEA AND INDUSTRIES LTD Versus THE UNION OF INDIA AND 5 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WP(C)/3963/2024	EUSUF ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
17	WP(C)/3968/2024	MOULANA ABDUR RAHIM AND 51 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
18	WP(C)/3969/2024	NURUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
19	PIL/42/2024	BENUDHAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR D K MISHRA MRS R DEKA MR. D THAOSEN MR P J BORAH MR J LOTHAN	GA, ASSAM SC. TRANSPORT DEPTT.
20	WA/206/2024	FOOD CORPORATION OF INDIA AND 4 ORS. Versus SURESH KUMAR AGRWAL E	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MS J.S. DAS
21	WA/216/2024	AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU SC, FINANCE

22	WA/223/2024	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	
23	WITH WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
24	WITH I.A.(Civil)/338/2024 in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS	
24	WA/250/2024	SHASHANKA ROY AND ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MR B MALAKAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, ELEM. EDU GA, ASSAM MR R M DAS, ADV. (R-4) SC, WPT AND BC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
25	WA/343/2023	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
26	WA/97/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, GMC
27	WA/147/2024	BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. S CHAKRABORTY
28	WA/192/2024	M/S DEHING PART 1 FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
29	C.Ex.App./4/2023	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S DUROPLY INDUSTRIES LIMITED	MR. S C KEYAL	MR. Z ISLAM MR. P DAS MR ANKIT KANODIA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024

13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Review.Pet./129/2024 FIXED,WITH WP(C)3048/2023(D/O)	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
2 Review.Pet./130/2024 FIXED,WITH WP(C)3051/2023(D/O)	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024

21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./426/2021 WITH LCR 1 FILE(SCANNED COPY), B/O	ALOK BARAN SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	MR. P D NAIR (R-2) MR. G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN (R-2) MR. S R A NASER (R-2) PP, ASSAM
2	Crl.Rev.P./511/2022 FIXED	INDRAJIT MAZUMDAR Versus SATABDI GHOSH MAZUMDAR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	
3	Crl.Pet./672/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	SAILEN BARUAH AND 2 ORS Versus UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR
4	Crl.Pet./998/2022 WITH LCR 3 FILES, FIXED	AMITAVA DEY Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MS. S PHUKAN	MR. S C BISWAS (r-2) SUSHMITA SENGUPTA (r-2) MR. P S BISWAS (r-2) MS A BORAH (r-2) MS. J GHOSH (r-2) MR RITURAJ TIWARI PP, ASSAM
5	Crl.Pet./51/2023 WITH LCR 3 FILES(SCANNED COPY)	MD ABDUR RASHID SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MS. K DEY	PP, ASSAM SC, FOREST
6	Crl.Pet./408/2023	ZAKIR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR M AHMED MR Z RAHMAN MR S PRODHANI	MR. A ALI (R- 2) MR. Y ALI (R- 2) PP, ASSAM
7	Crl.Rev.P./530/2023 WITH LCR 4 FILES, FIXED	MD. ABZAL KHAN @ ABZAL RAJJAK Versus M.M. HARDWARE STORES AND ANR.	G UDDIN P ADHIKARI MR A K AZAD	MR. P BORAH (r-1) MS K BHATTACHARYYA (r-1) MS K SARMA (r-1) PP, ASSAM
8	Crl.Pet./640/2023 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR A SHARMA	MR. B SARMA (R-2) PP, ASSAM SC, FOREST
9	Crl.Pet./913/2023 WITH LCR 1 FILE(SCANNED COPY)	SHYAMALIDEV ROY @ SHILPI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA	MR. A M BORA (r-2) MR. D K BAIDYA (r-2) MS. C CHOUDHURY (r-2) MR. V A CHOWDHURY (r-2) MR. M S HUSSAIN PP, ASSAM

10	Crl.Pet./1295/2023 FIXED	MANAB BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/490/2024 in Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY Versus MANAB BHATTACHARJEE,	MS M BHARATI	MR N A MAZARBHUIYA
11	Crl.Pet./1378/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	RAMJI CHAUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R BORA	MR. S BORA (r-2) MS J RAJKUMARI (r-2) PP, ASSAM
12	Crl.Pet./93/2024 WITH LCR 1 FILE(SCANNED COPY)	ISLAM ALI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR A HOSSAIN	MR. S N ADHYAPAK (R-2) MS. B DAS (R-2) PP, ASSAM
13	Crl.Pet./102/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H TALUKDAR MS. K VERMA MS. K VERMA	PP, ASSAM
14	Crl.Rev.P./108/2024 B/O	NIJAM UDDIN @ NIJAM UDDIN ALI Versus THE STATE OF ASSAM	MR. S C BISWAS	
15	Crl.Rev.P./221/2024 B/O	BIKI CHETRI Versus LEENA MONI HAZARIKA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	ALHAJJ I UDDIN MR R HOQUE
16	Crl.Pet./230/2024	PRADIP KHANIKAR Versus DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	MR. D BARUAH (R-1) MR. A K GUPTA (R-1) MR. R S MISHRA (R-1) MR. W TERON (R-1) MS. S K GUPTA (R-1) MS. B SARMA (R-1) PP, ASSAM
17	Crl.A./242/2024	MAINUL HAQUE @ MD MAINUL HAQUE Versus THE STATE OF ASSAM	MR. J ABBAS MS S PATAR	PP, ASSAM
18	Crl.Pet./268/2024 FIXED	SHWET AGARWAL Versus NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA MR. M HASSAN
19	Crl.Rev.P./272/2024 FIXED	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
20	Crl.Pet./459/2024 FIXED	A. NOBIN @ NABIN SINGHA Versus THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	MR D GOSWAMI (r-2) MR K BARMAN (r-2) MR S AFRIDI (r-2) PP, ASSAM
21	Crl.Pet./528/2024 WITH LCR 1 FILE(SCANNED COPY)	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	
22	Crl.Pet./529/2024 WITH LCR 2 FILES(SCANNED COPY)	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	MR. M SHARMA (r-2) MRS. S ISLAM (r-2) MR R KALITA (r-2)
23	Crl.Pet./737/2024 FIXED	BANAJIT PATWARI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
ORDERS				
24	Crl.A./80/2019 WITH OFFICE NOTE, LCR 2 FILES	M/S GUPTA HARDWARE PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM

25	CRL.A(J)/106/2020 5 Y 0 M 9 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	TINKU TANTI Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MR. A NARZARI PP, ASSAM
26	Crl.L.P./30/2022 in Crl.A./3657/2022 WITH Crl.A./3657/2022 (Filing Number)	UNION OF INDIA Versus SUKHPAL SINGH UNION OF INDIA Versus SUKHPAL SINGH B	MR. S C KEYAL	
27	CRL.A(J)/131/2022 1 Y 10 M 19 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	MAHESWAR PHUKAN Versus THE STATE OF ASSAM	MS. T BEGUM (AMICUS CURIAE)	MR. K R PATGIRI MR. B GOGOI PP, ASSAM
28	Crl.A./78/2023 WITH OFFICE NOTE, LCR 4 FILES(SCANNED COPY)	MD. ABJAL HUSAIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. N H BARBHUIYA MS N J BEGUM	MR. H A LASKAR (r-2) PP, ASSAM
29	CRL.A(J)/105/2023 WITH LCR 4 FILES, OFFICE NOTE WITH I.A.(Crl.)/885/2023 in CRL.A(J)/105/2023	ASGAR ALI Versus THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
30	Crl.A./173/2023 WITH LCR 1 FILE, FIXED	ALTAH HUSSAIN Versus PIAR ABDUL KHALEQUE AND ANR.	MR K BHUYAN MR. M U E BHUYAN	MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1)
31	I.A.(Crl.)/552/2023 WITH LCR 4 FILES, FIXED in Crl.A./225/2023 WITH Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
32	I.A.(Crl.)/897/2023 in Crl.A./1949/2020 WITH Crl.A./1949/2020 (Filing Number) WITH I.A.(Crl.)/1951/2020 (Filing Number)	SRI KUMAR BISWAKARMA, Versus THE STATE OF ASSAM AND ANR SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR SRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND ANR	MR. H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MR. D K DAS MS. M HANDIQUE	PP, ASSAM
33	Crl.A./83/2024 WITH LCR 6 FILES WITH I.A.(Crl.)/286/2024 in Crl.A./83/2024	BOBY HATIMURIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
34	Crl.Pet./396/2024 B/O	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 18 ORS	MR. A ALI MR S ISLAM MR. Y ALI	DR. B AHMED (R-2 TO 18) MR. N HAQUE (R-2 TO 18) MR K UDDIN (R-2 TO 18) MR. A K AZAD (R-2 TO 18) MR M HUSSAIN (R-2 TO 18) MR. G HUSSAIN (R-2 TO 18) PP, ASSAM

35	Crl.Pet./562/2024	DEBASISH TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR P DAS A DAS MR P PRAWAR MS N BARUAH	PP, ASSAM
36	Crl.Pet./668/2024 FIXED	MALATI BAISHYA AND 2 ORS Versus BANASHREE BAISHYA	MR P DAS A DAS MR P PRAWAR MS N BARUAH	MR. J KALITA M BRAHMA MR SOHAING
37	Crl.Pet./779/2024 FIXED	MD. FULBABU SK Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
38	Crl.Pet./784/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
HEARING				
39	Crl.Pet./224/2013 WITH LCR 1 FILE	TARUN BORDOLOI Versus PRESIDENT/SECRETARY DERGAON SANMILITA HIGH SCHOOL	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MS.B DAS
40	Crl.Pet./233/2013 WITH LCR 3 FILES	HANSRAJ JAIN and 5 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	MR.R DUBEY PP, ASSAM
WITH				
41	Crl.Pet./229/2013	VIMAL KR. JAIN and 3 ORS. Versus ANANTA GOSWAMI and ANR.	MR.K R SURANA MS.A CHOUDHURY MR.G KHANDELIA	PP, ASSAM
42	Crl.Pet./254/2013 WITH LCR 1 FILE	RAJIB UDDIN LASKAR and 2 ORS. Versus THE STATE OF ASSAM	MR. E AHMED MR.M H LASKAR MRM A BARBHUIYA	PP, ASSAM
43	Crl.Pet./258/2013 WITH LCR 1 FILE	MD. KAMRUL ISLAM KHAN @ KAMRUL ISLAM Versus THE STATE OF ASSAM	MR.S C BISWAS MS.K L R YANTHAN MS.L H BARUAH	PP, ASSAM MR.AMIL HUSSAIN MR.MALBAR HUSSAIN
44	Crl.Pet./290/2013	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
45	Crl.Pet./143/2021 WITH LCR 3 FILES, B/O	MOIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MR. JUNM LASKAR MS. A AHMED	MR H R A CHOUDHURY (R-2) MD F H LASKAR (R-2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) B BARMAN (R-2) PP, ASSAM
46	Crl.Rev.P./502/2022 WITH LCR 5 FILES, B/O	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM
WITH				
	I.A.(Crl.)/607/2022 in Crl.Rev.P./502/2022	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE MR. J SARMAH	PP, ASSAM
47	Crl.A./190/2023 WITH LCR 3 FILES, P.B.-1, FIXED	NORTH EAST ENTERPRISES (P) LTD. Versus HIRU BAISHYA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. U K BARMAN MR H ALI MR. R KONWAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/420/2024	JYOTIRMOY SARMA Versus SAYEDIN ABBASI	MR. R K MAZUMDAR	
2	Cont.Cas(C)/421/2024	KHAIRUL HUSSAIN Versus SAYEDIN ABBASI AND 3 ORS	MR. R K MAZUMDAR	
3	WP(C)/3940/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 9 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	GA, ASSAM
4	WP(C)/3944/2024	SUSHIL KUMAR KHOUND Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
5	WP(C)/3956/2024	M/S BUILD ZONE PACKAGE NO. (C AND D/84) Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MS C BORA MS. S BAISHYA	SC, GMC
6	WP(C)/3959/2024	IMAN FARUK Versus THE STATE OF ASSAM AND 7 ORS	MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
7	WP(C)/3961/2024	RIDIP BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, PWD ROAD
8	WP(C)/3971/2024	DIPANKAR DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 13 ORS	R M BAROOAH	GA, ASSAM
9	WP(C)/3972/2024	SHITAL KUMAR NAG Versus STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
10	WP(C)/3976/2024	RANJIT BORAH Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
11	WP(C)/3977/2024	MRINAL KANTI CHAKRABORTY AND 18 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	SC, HEALTH

12	WP(C)/3981/2024	ABDUL MATIN BORLASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
13	WP(C)/3982/2024	UNION OF INDIA AND ANR Versus SUJIT NUNIA AND 7 ORS.	MR H GUPTA	
14	WP(C)/3998/2024	M/S SINGSON SERVICE STATION AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MS. S CHAKRAVARTY T RAMCHIARY	DY.S.G.I.
ADMISSION				
15	WP(C)/4466/2019 B/O	M/S MACROCOSM BUILDERS Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR. D P BORAH
16	WP(C)/7999/2022 B/O	SUSHIL KR SAHA @ SHUSIL SAHA Versus THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
17	WP(C)/774/2023 FIXED	PANCHGRAM FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM MR. P SARMA, SC, AFDC (R-1 TO 4) MR. A S TAPADER (R-6) MR M AHMED (R-6)
18	WP(C)/4330/2023	DHANESH MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA MS N NEWME	SC, IRRIGATION SC, FINANCE
19	WP(C)/4516/2023	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
20	WP(C)/7381/2023 B/O	M/S ARUN TRAVELS Versus THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, HEALTH SC, FINANCE
21	WP(C)/7468/2023 B/O	NORTH EAST POWER AND INFRA LTD. Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	GA, ASSAM SC, PWD
22	WP(C)/227/2024 B/O	M/S ANI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
23	WP(C)/307/2024 B/O	M/S MEDHI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM
24	WP(C)/318/2024 B/O	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
25	WP(C)/3512/2024 FIXED	THE BRAHMAPUTRA PART III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 9 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY
ORDERS				
26	WP(C)/7359/2018 FIXED	HEBAL MUSHAHARY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, BTC MR. S NEOGI
27	Cont.Cas(C)/95/2019 WITH WP(C)/2727/2013 (D/O)	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)

28	WITH Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
29	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
30	WP(C)/6730/2019 WITH WP(C)5919/2015, WP(C)6437/2017, WP(C)2747/2014 (ALL D/O)	KUDDUSH ALI Versus THE STATE OF ASSAM AND 5 ORS	K BORPUJARI MR J MOLLAH MR. A CHAMUAH MS. S P DAS MR. S D ROY MR. D DAS MR. C P SHARMA MS. T GHOSH	SC, PNRD GA, ASSAM
31	WP(C)/3143/2020 FIXED	ASKIR ALI Versus THE STATE OF ASSAM	MR K P PATHAK MR. P N GOSWAMI MR. H CHOUDHURY	GA, ASSAM MR. P K BARMAN
32	WP(C)/966/2023 FIXED	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
33	WP(C)/2753/2023	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
34	WP(C)/5105/2023 WITH OFFICE NOTE	CHITRALEKHA KALITA Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
35	WP(C)/7486/2023	PANKAJ CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) MR. A BORPUZARI (r-2,3,4,5)
36	WP(C)/121/2024	JIBON BHARALI Versus THE ASSAM TOURISM DEVELOPMENT CORP LTD AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. M MORE (r-1,2,4) MR. A BORPUZARI (r-1,2,4) SR. GA, ASSAM
37	Cont.Cas(C)/266/2024	MS BORTHAKUR AND ASSOCIATES Versus MEGHA NIDHI DAHAL IAS	MR. R GOSWAMI	
38	WP(C)/306/2024 B/O	M/S KARISMA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024

14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/639/2019 B/O	MITHUN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. U K NAIR MR. I CHOUDHURY MR. A CHETRY MR R L CHUTIA	SC, AG SC, HEALTH SC, FINANCE
MOTION				
2	WP(C)/3829/2024 FIXED	TIRTHA DYUTI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. A R GOGOI MR. U PATHAK	SC, HEALTH
3	WP(C)/3895/2024 FIXED	JIBAN NARAYAN KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR H MAURYA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, AG (A AND E) SC, TRANSPORT DEPARTMENT, ASSAM
4	WP(C)/3941/2024	MANASA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, FINANCE DEPTT.
5	WP(C)/3943/2024	DIGANTA BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. R R KAUSHIK MR A V SINGH MR W R MEDHI MR P TALUKDAR	DY.S.G.I.
6	WP(C)/3948/2024	RAJENDRA KUMAR DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
7	WP(C)/3950/2024	PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
8	WP(C)/3953/2024	FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
9	WP(C)/3955/2024	SOMA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MR. M SMITH MR K KALITA	SC, PCB SC, FOREST

10	WP(C)/3958/2024	LAKHESWAR KACHARI Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, AG (A AND E) SC, IWT
11	WP(C)/3966/2024	RAVINDER SINGH Versus STATE BANK OF INDIA AND 3 ORS	MS S DAS	SC, SBI
12	WP(C)/3974/2024	MOHIMUDDIN SK AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
13	WP(C)/3978/2024	ACHINTA RAJKHOWA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
14	WP(C)/3983/2024	NAMITA PRADHAN Versus THE UNION OF INDIA AND 6 ORS	MR. A R TAHBILDAR	DY.S.G.I. SC, WPT AND BC
15	WP(C)/3988/2024	SATANDIP NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. A B T HAQUE MS. R. R. SAIKIA	GA, ASSAM SC, REVENUE
16	WP(C)/3993/2024	BRAJ RAJ SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I.
17	WP(C)/3996/2024	TAPAN KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. S P SHARMA MR. A KASHYAP MR. K AHMED	GA, ASSAM SC, REVENUE SC, IRRIGATION
18	WP(C)/4000/2024	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
19	WP(C)/4001/2024	GS-195323A- J STANLY JOHN AND 14 ORS Versus THE UNION OF INDIA AND 15 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
20	I.A.(Civil)/2341/2024 in Cont.Cas(C)/222/2019	KARIM AHMED, Versus ANAND PRAKASH TIWARI, I.P.S. AND 2 ORS	MR G Z AHMED	SC, A S T C
	WITH Cont.Cas(C)/222/2019	KARIM AHMED Versus ANAND PRAKASH TIWARI, I.P.S. AND ANR.	MR G Z AHMED MR. A A HUSSAIN	
<u>ADMISSION</u>				
21	WP(C)/266/2021 FIXED	DHANESWAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	SC, AG (A AND E) SC, HANDLOOM AND TEXTILE
22	WP(C)/7363/2021 FIXED	SRIMATI ALAY GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH	SC, AG MR. R BORPUJARI (R NO.4) SC, HEALTH
23	WP(C)/2758/2022 FIXED	NIP BORAH Versus THE NEW INDIA ASSURANCE CO LTD AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA

24	WP(C)/322/2023 B/O, WITH OFFICE NOTE	BISWA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. U K NAIR (R6) MR. M DUTTA (R-5) MS. L DAS (R6) MR. M ISLAM (R-5) MR. A BORO (R6) SC, N C T E MR A CHAKRABORTY (R6) MR A CHETIA (R6) SC, SEC. EDU.
25	WITH WP(C)/817/2023	GIRIDHARI AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U
26	WITH I.A.(Civil)/1804/2024 in WP(C)/817/2023 WP(C)/1968/2023 FIXED	BISWA NATH ROY, Versus GIRIDHARI AGARWAL AND 5 ORS ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MS D MAHANTA SC, SEC. EDU. SC, G U MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE
27	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
28	WP(C)/4373/2023 FIXED	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC. AGRICULTURE SC, FINANCE DEPTT.
29	WITH WP(C)/4373/2020	MAINUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 16 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R MAZUMDAR (R-14,15,16) MRS P RAI (R-15) MS. P K DEVI (R-15) MR H J SAIKIA (R-15) MS Y SULTANA (R-14,15,16) SC, WPT AND BC SC, AGRI. DEPARTMENT SC, PERSONNEL DEPT.
30	WITH WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
31	WITH WP(C)/4088/2023	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
32	WITH WP(C)/4136/2023	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE

33	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, FINANCE SC, AGRI. DEPARTMENT
34	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
35	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
36	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
37	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
38	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
39	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
40	WP(C)/6075/2023	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, HEALTH AND F W
41	WP(C)/6192/2023 FIXED	KASHYAP JYOTI BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR M CHOUDHURY MR P J DAS	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
42	WP(C)/6769/2023	SHAMBHU DUTT Versus UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MR. G PEGU DY.S.G.I.
43	WP(C)/6873/2023	HANSI CHAND RAJAN Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. S K MEDHI DY.S.G.I.
44	WP(C)/6915/2023	JATINDRA NATH DAS Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR H GUPTA DY.S.G.I.
45	WP(C)/7302/2023 FIXED	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM

46	WP(C)/7545/2023 FIXED	SMT. RITASRI BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP GA, ASSAM
	WITH			
47	WP(C)/2300/2024	AJOY BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR B SINHA MR. H ISLAM	SC, CO OP
48	WP(C)/584/2024	INDIRA LAL Versus UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
49	WP(C)/695/2024	GURMIT SINGH @ GURMIT SINGH JARIAL Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. U K GOSWAMI DY.S.G.I.
50	WP(C)/1367/2024	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
51	WP(C)/1740/2024 FIXED	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. K SARMA MR. S BORUAH	MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5) SC, A G V B
52	WP(C)/2095/2024	HEMALATA RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS	MR. A GOGOI LEGAL AID COUNSEL	GA, ASSAM
53	WP(C)/2128/2024	BINA SAHARIAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A GOGOI	GA, ASSAM
54	WP(C)/3022/2024 FIXED	JOGEN BANIA Versus THE UNION OF INDIA AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU	MS. B SARMA(CGC) DY.S.G.I.
55	WP(C)/3034/2024 FIXED	RUPA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
56	WP(C)/3036/2024 FIXED	KANIKA DEKA MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR S DIFUSA	SC, AG (A AND E) SC, HEALTH
57	WP(C)/3037/2024 FIXED	AMLAN JYOTI NATH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
58	WP(C)/3324/2024 FIXED	LAISHARAM RAMANANDA SINGH Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MR M R ADHIKARI(CGC) DY.S.G.I.
59	WP(C)/3380/2024 FIXED	SANGITA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	DY.S.G.I.
ORDERS				
60	Cont.Cas(C)/311/2024 FIXED	HIRANYA MEDHI Versus P. ASHOK BABU , IAS	MR ASHIM CHAMUAH MR. C DAS MR. A R KASHYAP	MR D DEKA (R-1)
61	I.A.(Civil)/2090/2024 in WP(C)/2416/2024	RAKESH KUMAR, Versus THE UNION OF INDIA AND ANR	MR. L N DIHINGIA	DY.S.G.I.
	WITH WP(C)/2416/2024	RAKESH KUMAR Versus THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	MRS. R DEVI DY.S.G.I.
62	I.A.(Civil)/2139/2024 FIXED in WP(C)/1504/2024	DILIP KUMAR CHOUDHURY AND 3 ORS. Versus STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, NHM

WITH
[WP\(C\)/1504/2024](#)

DILIP KUMAR CHOUDHURY AND 3 ORS.
Versus
STATE OF ASSAM AND 2 ORS.

MR. S CHAMARIA
MR A N SARMAH
MR M M ZAMAN

SC, NHM
SC, HEALTH

HEARING

63 [WP\(C\)/6276/2019](#)
FIXED

PRATAP CHANDRA DAS
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. P D NAIR
MR G ALAM
MR. H ROHMAN

GA, ASSAM
SC, AG
SC, GHC
SC, FINANCE

64 [WP\(C\)/4004/2020](#)
FIXED

DILIP KUMAR PATHAK
Versus
THE STATE OF ASSAM AND 8 ORS.

MR. N N B CHOUDHURY
MR. M DEWAN

SC, PNRD
SC, AG
SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./239/2024	BIKUL BORO Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
ORDERS				
2	Mat.App./26/2023 WITH LCR, FIXED	XXXXXXXXX Versus XXXXXXXXX	MR Z ALAM MS. S NAZNEEN	MS P AGARWAL (AS LEGAL AID-COUNSEL)
3	CRL.A(J)/68/2023 2 Y 2 M 0 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	BIJAY DAS Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA, LEGAL AID COUNSEL	PP, ASSAM
4	CRL.A(J)/132/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 3	MEGHRAM NAIK Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR (LEGAL AID COUNSEL)	PP, ASSAM
5	Crl.A./256/2023 1 Y 2 M 0 D :WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES	SRI DEBOJIT GOGOI @ BRITISH AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(Crl.)/610/2023 in Crl.A./256/2023	SRI DEBOJIT GOGOI @ BRITISH AND ANR Versus THE STATE OF ASSAM,	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
6	Crl.A./291/2023 WITH LCR - 3 (THREE) FILES, P.B. - 2	PARAMESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	WITH I.A.(Crl.)/683/2023 in Crl.A./291/2023	PARAMESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
7	Crl.A./374/2023 WITH OFFICE NOTE, LCR - 9 (NINE) FILES, P.B. - 2	ALA UDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY MR. M. A. CHOUDHURY	PP, ASSAM
	WITH			
8	Crl.A./355/2023	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM

9	WITH CrI.A./368/2023	YOU SUCHIANG KHASIA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
10	I.A.(CrI.)/1164/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES in CrI.A./442/2023 WITH CrI.A./442/2023	HARE RAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	PP, ASSAM
11	Mat.App./20/2024 WITH OFFICE NOTE WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MS. S. CHANDA (r-2) PP, ASSAM
12	CRL.A(J)/48/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	MOTKA MARDI Versus THE STATE OF ASSAM AND ANR	MR J DAS	PP, ASSAM
13	I.A.(CrI.)/359/2024 WITH LCR - 4 (FOUR) FILES, FIXED in CrI.A./108/2024 WITH CrI.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
14	I.A.(CrI.)/710/2024 in CRL.A(J)/5186/2024 WITH CRL.A(J)/5186/2024 (Filing Number) WITH I.A.(CrI.)/5188/2024 (Filing Number)	MD. AYANAL HOQUE Versus THE STATE OF ASSAM AYANAL HOQUE Versus THE STATE OF ASSAM G	MR. U CHOUDHURY (LEGAL AID COUNSEL) MR. U CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
15	I.A.(CrI.)/714/2024 in CrI.A./6441/2024 WITH CrI.A./6441/2024 (Filing Number) WITH I.A.(CrI.)/6442/2024 (Filing Number)	RANJAN DEKA Versus THE STATE OF ASSAM AND ANR. RANJAN DEKA Versus THE STATE OF ASSAM AND ANR G RANJAN DEKA Versus THE STATE OF ASSAM AND ANR G	MR B M DEKA MR K THAKUR MR D MEDHI MR. S SARKAR MR B M DEKA MR B M DEKA	PP, ASSAM

16	I.A.(CrI.)/715/2024 in CrI.A./1065/2024	PADMADHAR DAS AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
	WITH CrI.A./1065/2024 (Filing Number)	PADMADHAR DAS AND ANR Versus THE STATE OF ASSAM H	MR. B CHOWDHURY	
	WITH I.A.(CrI.)/1066/2024 (Filing Number)	PADMADHAR DAS AND ANR Versus THE STATE OF ASSAM H	MR. B CHOWDHURY	

HEARING

17	CRL.A(J)/44/2022 2 Y 5 M 15 D :WIOTH LCR - 4 (FOUR) FILES, P.B. - 2	JOGEN MUNDA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/45/2022 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2	CHIKORAM GOWALA @ BUI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
19	CRL.A(J)/49/2022 5 Y 0 M 22 D :WITH LCR - 5 (FIVE) FILES, P.B. - 3	MOHAN TERANG @ MOHAN TERON Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. K PHUKAN PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2335/2024	MANOWAR AKAND @ MANUWARA AKHOND AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
2	Bail Appln./2341/2024	ARUP DAS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R SARMA	PP, ASSAM
3	Bail Appln./2343/2024	ROCKYBUL HUDA FARAZI Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
4	Bail Appln./2348/2024	JANMONI BARUAH Versus THE STATE OF ASSAM	MR G Z AHMED MR S A REEYAZ	PP, ASSAM
MOTION				
5	Crl.Rev.P./300/2024	PREMNATH MAHALI @ BUTLU Versus GAUTAM PHUKAN	MR. S CHAMARIA MR A N SARMAH	
6	Crl.Pet./912/2024 FIXED	SMT. SUSMITA DEB (SHOME) Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
7	Crl.Pet./936/2024	ABHIJEET GUPTA AND 5 ORS Versus SIMRAN GUPTA	MR G N SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K BHATTACHARYYA	
8	Crl.Pet./937/2024	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
9	Crl.Pet./938/2024	RUDEEP SARASWATI Versus SANCHITA DHAR AND ANR	MR. S DUTTA MR P CHOUDHURY MR. P SENGUPTA	
10	Crl.Pet./939/2024	TARABIR GURUNG Versus THE STATE OF ASSAM	MR S DEKA H SAHARIA	PP, ASSAM

11	Crl.Pet./940/2024	HITESH DAS AND ANR Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
12	Crl.Pet./942/2024 B/O	AMIT KUMAR MAHASETH Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR. JAYANTA ROY	PP, ASSAM
13	Crl.Pet./943/2024	SOBAN ALI @ SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM ANR	MR. P DEKA MR A DAS	PP, ASSAM
14	Crl.Pet./944/2024	TAPAN SAHA Versus THE STATE OF ASSAM AND ANR	MR. P BHOWMICK MR. D THAOSEN MR J LOTH A	PP, ASSAM
15	Crl.Pet./945/2024	PRASHANT KUMAR TEWARI AND 6 ORS Versus UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. M DAS MR. A DAS	DY.S.G.I. PP, ASSAM
16	Crl.Pet./946/2024	BEDANTA KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MS A CHOPHY	PP, ASSAM
17	Crl.Pet./947/2024	SAMAN ALI SK AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MS F N ZAMAN	PP, ASSAM
18	Crl.Pet./948/2024	PARTHA PRATIM HAZARIKA @ PARTHA HAZARIKA Versus THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
19	Crl.Pet./949/2024	MAJAN MIA @ APTAR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
20	Crl.Pet./950/2024	KAMAL NATH @ KAMAL CH NATH @ ARUP DAS @ ANKU NATH Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MR. K MEDHI D R TALUKDAR MS TINLUNG MR. B R DAS	PP, ASSAM
21	AB/2060/2024 B/O	ABDUL MATIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	PP, ASSAM
22	AB/2073/2024	MOMINUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	
23	AB/2077/2024	RUPA RAM DAS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR MR. S HUSSAIN	PP, ASSAM
24	AB/2078/2024	KRISHNA LASKAR @ KRISHNA KANTA LASKAR Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
25	AB/2082/2024	MRINAL SAIKIA AND 2 ORS Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
<u>ADMISSION</u>				
26	Tr.P.(Crl.)/26/2024 FIXED	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
27	Crl.A./241/2024	ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR.	MR. M A I HUSSAIN MR. A AHMED N ISLAM	PP, ASSAM
28	Crl.A./243/2024	JAHABAJ CHOWDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

	WITH I.A.(CrI.)/716/2024 in CrI.A./243/2024	JAHABAJ CHOWDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
29	I.A.(CrI.)/353/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in Tr.P.(CrI.)/32/2023	KEWELO U. KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
	WITH Tr.P.(CrI.)/32/2023	UTPAL JYOTI SUT Versus KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
30	WITH Tr.P.(CrI.)/9/2023	UTPAL JYOTI SUT AND ANR Versus KEWELO U KROME	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	MR. S M ABDULLAH P MS. F HUSSAIN MR. S RAHMAN MD. R ISLAM MD. IMRAN
	WITH I.A.(CrI.)/340/2024 in Tr.P.(CrI.)/9/2023	KEWELO U KROME Versus UTPAL JYOTI SUT AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR SARFRAZ NAWAZ
31	CrI.Pet./692/2024 WITH LCR 1 FILE(SCANNED COPY)	AMRINDER SINGH WALIA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
32	Bail Appln./2047/2024 FIXED	HAFIJUL ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA	PP, ASSAM
33	Bail Appln./2164/2024 FIXED	MANASHJYOTI DAS Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
34	Bail Appln./2252/2024 WITH OFFICE NOTE, FIXED	GHANA KANTA DOLEY @ GHANA DOLEY Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
BAIL HEARING				
35	AB/1616/2024 (AS FIRST ITEM), FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
36	AB/1483/2024 FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
37	AB/1573/2024 FIXED	FARID AHMED Versus STATE OF ASSAM	MR. P K DAS	PP, ASSAM
38	AB/1614/2024 BA 1573/2024(D/O), FIXED	MRS. MAMANI PATHAK Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
39	AB/1683/2024 FIXED	JAKIR HUSSAIN BARBHUYAIN Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA MD IMRAN	PP, ASSAM
40	AB/1764/2024 FIXED	AJINUR ALI BEPARI Versus THE STATE OF ASSAM	MS. S NAZNEEN R ISLAM MR. J ISLAM	PP, ASSAM
41	AB/1776/2024 FIXED	SAHIDUR SHEIKH AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

42	AB/1865/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
43	AB/1923/2024 B/O	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
44	AB/1935/2024 FIXED	BACHIRAN NESSA Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM

ORDERS

45	I.A.(CrI.)/562/2022 <u>2 Y 1 M 16 D</u> :WITH LCR 4 FILES in CrI.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
----	---	---	---	-----------

WITH

[CrI.A./235/2022](#)

DIGANTA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
--	---	-----------

46	I.A.(CrI.)/601/2023 WITH LCR 5 FILES in CrI.A./252/2023	RAMJAN ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
----	--	---	--	-----------

WITH

[CrI.A./252/2023](#)

RAMJAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MR. M R SODIAL MR S AHMED MS S Z HAYAT	PP, ASSAM
--	---	-----------

47	I.A.(CrI.)/711/2024 in CrI.A./6211/2024	OM PRAKASH HARIJAN Versus THE STATE OF ASSAM AND ANR.	MS. N CHOUDHURY (LEGAL AID COUNSEL)	PP, ASSAM
----	---	--	--	-----------

WITH

[CrI.A./6211/2024](#)
(Filing Number)

OM PRAKASH HARIJAN Versus THE STATE OF ASSAM AND ANR G	MS. N CHOUDHURY
---	-----------------

WITH

[I.A.\(CrI.\)/6213/2024](#)
(Filing Number)

OM PRAKASH HARIJAN Versus THE STATE OF ASSAM AND ANR G	MS. N CHOUDHURY
---	-----------------

HEARING

48	CrI.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM
----	--	---	---	--

WITH

[I.A.\(CrI.\)/96/2023](#)
in CrI.Pet./77/2022

SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
---	----------------	---------------

49	CrI.Rev.P./15/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
----	--	---	--	--------------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2311/2024	SAHEB SAHANI Versus UNION OF INDIA	MR T THAKURIA	SC, NCB
MOTION				
2	CRP(IO)/219/2024 B/O	SOMA MAZUMDAR AND 2 ORS Versus ANANDITA DAS	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA MS K SARMA	
3	CRP(IO)/286/2024	RAJESH MEDHI AND ANR Versus DR SHYAM BHADRA MEDHI AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
4	CRP(IO)/287/2024 CAVT. NO.06822/024, B/O	BIMAL KR. SARMA AND 2 ORS. Versus DAIBAKI KUMARI DEVI	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. R BARUAH MR. A IKBAL MS. M NATH FOR CAVEATOR
5	CRP(IO)/288/2024	ASHAMONI BORAH Versus SANJEEB KUMAR BORAH	MR. K KAKOTI MR N PATIRI A J KASHYAP	
6	CRP(IO)/289/2024	SARDA ECO POWER LTD., Versus ASSAM POWER GENERATION CORPORATION LIMITED AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR	SC, AEGCL
ADMISSION				
7	CRP(IO)/215/2023	ABUL HUSSAIN LASKAR AND 3 ORS Versus JALAL UDDIN LASKAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. R DE MS. D PATHAK MS. N BORDOLOI
8	Arb.A./4/2024	DULAL CHANDRA GHOSH Versus UNION OF INDIA	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS B CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, PWD
9	Mat.App./21/2024	XXXXXXX Versus XXXXXXX	MR. A M S MAZUMDER	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM

10	MFA/45/2024	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL RAFIK ALI AND ANR. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A SHARMA
11	MFA/46/2024	SANTOSH GHOSH AND 2 ORS Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NF RLY
12	RFA/49/2024	RAGNI SINGH AND ANR Versus KAMLA LADHA	SACHIT SHARMA	
13	RFA/50/2024	TAPAN ROY AND 3 ORS Versus DIPEN RAHANG	P. KALITA MD. K ALI	
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1579/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
15	Bail Appln./2144/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K H SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/741/2024	SAMIR CHOUDHURY Versus THE STATE OF ASSAM	MR J ISLAM MR. A M AHMED P. GHOSH	PP, ASSAM
17	AB/1286/2024 FIXED.	MONJUR AHMED @ MONJURUL HOQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
18	AB/1800/2024 FIXED	RAJENDRA NAIK Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
19	RSA/47/2024	SRI RATUL RAJKHOWA Versus SMT PUTALI RAJKHOWA AND 4 ORS	MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN	
20	RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
<u>ORDERS</u>				
21	MC/2417/2013 in MACApp SL. NO. 207093	MUSTT. FORIZAN BEGUM BORBHUYAN, Versus MRS. MANDIRA PALIT and 2 ORS,	MR.J SARMA	MR.R C PAUL MS.S ROY
22	MACApp./134/2017 CAVT. NO. 29/2017 WITH LCR	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MS. P MAZUMDAR MR.R D CHOUDHURY MR.S CHANDA MR.S SAMARIA SR GA,ASSAM	MR.S SAHA FOR CAVEATOR MRS. M BORA
23	I.A.(Civil)/2039/2018 WITH LCR in MACApp./154/2013 WITH MACApp./154/2013	SHRI DEBORAM BORAH Versus GOPI THAKURIA and 2 ORS. DEBORAM BORAH Versus GOPI THAKURIA and 2 ORS.	MR. S K MEDHI MR.A DAS MR.J DAS MR.S K MEDHI MR.A DAS MR.J DAS	MR.M CHETIA MS. A G CHOUDHURY (R1) MR. K K BHATTACHARJEE (R1) MS.R D MOZUMDAR MR.M CHETIA MS. A G CHOUDHURY (R1) MR. K K BHATTACHARJEE (R1)
24	Test.App./2/2019 WITH LCR	ON THE DEATH OF ARABINDA DAS HIS LEGAL HEIRS, Versus SRI DIPTI KUMAR DAS	MR. R J BORDOLOI MR. R SARMA MR. R ALI MS. G P SHAHI	MR. M SMITH

25	I.A.(Civil)/4119/2019 in MACApp./15063/2019	UNITED INDIA INSURANCE CO. LTD., Versus MD. ABDUL BARIK AND 6 ORS	MR. K K BHATTA MR J JOHN MS. R DEVI	MRS B ACHARYA MR. M TALUKDAR (r-1,2) MR. A ACHARYA MR J C BORAH MR. A SHAKIL (r-1,2)
	WITH MACApp./15063/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus MD. ABDUL BARIK AND 6 ORS		
	WITH I.A.(Civil)/15065/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus MD. ABDUL BARIK AND 6 ORS		
26	I.A.(Civil)/237/2021 in RSA/10420/2020	TABIBAR RAHMAN Versus ON THE DEATH OF ASARUDDIN @ ASAR UDDIN, HIS LEGAL HEIRS-	MR. B C DAS MS. I DAS	MR. N K KALITA MR D DEKA
	WITH RSA/10420/2020 (Filing Number)	TABIBAR RAHMAN Versus ASARUDDIN @ ASAR UDDIN B	MR. B C DAS	
27	CRP/126/2022	SMTI. DEEPIKA TAYE Versus CASIO KARAN PEGU AND 2 ORS	MR. P J SAIKIA MS D DUTTA	MS. D SAIKIA MR D SAIKIA
28	RSA/170/2022	ABHISHEK SHAH Versus RADHYA SHYAM SARKAR AND 3 ORS.	MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
29	RSA/172/2022	MOUTUSHI DUTTA Versus RADHYA SHYAM SARKAR AND ORS.	MR D SARMA MR. B D DEKA MR. M DAS	MR. S CHAUHAN (R1) MR. A SATTAR (R1) MR. A R SHOME (R1) MR. P MAZUMDER (R1) MR N ALAM (R1) M. BORUAH (R1)
30	I.A.(Civil)/701/2022 in RSA/4742/2019	HARIS ALI @ HARIS UDDIN @ HARISH UDDIN Versus ON THE DEATH OF BEGUM BAHER, HER ONLY SON SABUL UDDIN	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	
	WITH RSA/4742/2019 (Filing Number)	HARIS ALI @ HARIS UDDIN Versus SAHAB ALI AND 8 ORS		
	WITH I.A.(Civil)/1820/2019	HARIS ALI @ HARIS UDDIN Versus ON THE DEATH OF SAHIB ALI HIS LEGAL HEIRS AND ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR D DEKA MR. M A CHOUDHURY
31	I.A.(Civil)/962/2022 FIXED in RSA/15/2020	MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR	MR. H K DEKA	MR. J. ALI (r-1,2) MR. M. P. SARMA (r-1,2) MISS. M DAS (r-1,2) MS R A MOSTAFI
	WITH RSA/15/2020	MRS. HEMANGINI BORAH Versus SMTI. DULAN KALITA AND ANR	MR. H K DEKA MR. B D DEKA MR. M DAS N CHAUDHURY	
32	I.A.(Civil)/3665/2022 in RSA/84/2022 (D/O) in RSA/84/2022	SRI PRAFULLA DEVA GOSWAMI Versus SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	
	WITH I.A.(Civil)/3666/2022	SRI PRAFULLA DEVA GOSWAMI Versus SMT. LABANYA GOSWAMI AND 4 ORS	MR. A K JAIN MR. H GOSWAMI	

33	MFA/22/2023 WITH LCR	UNION OF INDIA AND ANR Versus M/S STAR CEMENT LIMITED.	MRS. A GAYAN	
34	MFA/70/2023 WITH LCR	M/S KUNDANMAL CHAUDHARY Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B CHAKRAVARTY DY.S.G.I.
35	MFA/104/2023 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus RUKIA BEGUM AND ANR.	MR. P J BARMAN	MS A HUSSAIN S AHMED
36	RSA/138/2023	FATIK ALI AND 2 ORS. Versus AZMAT ALI AND 8 ORS.	MR. B C DAS MS. I DAS	MR. SURAJIT DAS (r-5) MR. P P DAS (r-5)
37	CRP(IO)/145/2023	SMTI. PREMODA BARMAN AND 4 ORS Versus JINTU DUTTA AND 3 ORS	PETITIONER IN PERSON	MR P UPADHYAY (R-3) MR P UPADHYAY (R-3) MR. R K BHUYAN (r-2) MR. K LAHKAR (R-4) MR. I AHMED (R-4) R BISWAS (R-4) MR A UPADHYAY MR. M KASHYAP (r-2) MR. B P KUMAR
38	RSA/181/2023	MOKBUL HUSSAIN AND 8 ORS. Versus SURAT ZAMAL SK AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR. RASHIDUL ISLAM	MR. K K DEY (R1) MR V K BAROOAH (R1)
39	I.A.(Civil)/1117/2023 WITH LCR in CRP/254/2014 WITH CRP/254/2014 CAVT. NO. 786/14	MANIK CHAND PATOWA, Versus SEKHAR ROY and 5 ORS MANIK CHAND PATOWA Versus SEKHAR ROY and 5 ORS	MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. T ROY MR. P SEN MR. T ROY (R1-R5) MS. B SARKAR (R1-R5) MR.S DEY MR P BHATTACHARJYA (R1) FOR CAVEATOR MR.P SEN
	WITH I.A.(Civil)/928/2023 in CRP/254/2014	SEKHAR ROY and 5 ORS Versus MANIK CHAND PATOWA,	MR. T ROY MS. B SARKAR	MR G N SAHEWALLA
	WITH I.A.(Civil)/1118/2023 in CRP/254/2014	MANIK CHAND PATOWA Versus SEKHAR ROY and 5 ORS	MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	MR. T ROY MR. P SEN
	WITH I.A.(Civil)/1119/2023 in CRP/254/2014	MANIK CHAND PATOWA, Versus SEKHAR ROY and 5 ORS,	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	MR. T ROY MR. P SEN
40	I.A.(Civil)/1833/2023 in RSA/11723/2019 WITH RSA/11723/2019 (Filing Number)	ASAB UDDIN AND 6 ORS Versus SUNAB ALI ASAB UDDIN AND 6 ORS Versus SUNAB ALI	MR. A R TALUKDAR	MR. M A CHOUDHURY MR H K BARUAH MR. M ALAM
41	I.A.(Civil)/2504/2023 WITH LCR in RSA/32/2011	ON THE DEATH OF AFJAL HUSSAIN Versus MUSSTT. AMENA BIBI ALIAS KHATUN and 2 ORS	MR.Z MUKIT MR. A SATTAR MR. A SATTAR MR.A S CHOUDHURY	MR H R A CHOUDHURY MR.F U BORBHUYA MR.R CHOUDHURY

	WITH RSA/32/2011	MD. AFJAL HUSSAIN and ANR, Versus MUSSTT. AMENA BIBI ALIAS KHATUN and ORS,	MR.Z MUKIT MR.A SATTAR MRM H AHMED MS.N BARMAN MS.S KANUNGOE MR I HUSSAIN MD.A MALEQUE MR.A S CHOUDHURY MR.A A TARAFDAR	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.R CHOUDHURY
	WITH I.A.(Civil)/2505/2023 in RSA/32/2011	ON THE DEATH OF AFJAL HUSSAIN Versus MUSSTT. AMENA BIBI ALIAS KHATUN	MR.Z MUKIT MR. A SATTAR MR. A SATTAR MR.A S CHOUDHURY	MR H R A CHOUDHURY MR.F U BORBHUYA MR.R CHOUDHURY
42	MFA/27/2024 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SUENA AKTAR LASKAR AND ANR.	MRS L SHARMA MR. K K BHATTA	
43	RFA/32/2024 WITH LCR	SAHALOM HUSSAIN MAZUMDER AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S DUTTA MR. D A KAIYUM MR. M S MONDAL	SC, PWD ROAD
44	RFA/35/2024 WITH LCR	ON THE DEATH OF LT ANIL BORGHAIN HIS LEGAL HEIRS HUNMONI CHUTIA AND OSR Versus THE UNION OF INDIA AND 5 ORS	MR A GOHAIN MR. A DHAR	MR. C K S BARUAH DY.S.G.I.
45	I.A.(Civil)/2274/2024 B/O in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA,	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
	WITH RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
	WITH I.A.(Civil)/1253/2024 in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
46	I.A.(Civil)/2364/2024 in MFA/14776/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NAJIM ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/14776/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus NAJIM ALI AND ANR A	MS. R D MOZUMDAR	
47	I.A.(Civil)/2367/2024 in MFA/14762/2023	ORIENTAL INSURANCE COMPANY LTD. Versus AMANUR HUSSAIN AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/14762/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus AMANUR HUSSAIN AND ANR (A)	MS R D MAZUMDAR	
48	I.A.(Civil)/2370/2024 in MFA/14662/2023	ORIENTAL INSURANCE COMPANY LTD. Versus GOLAP RABBANI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/14662/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus GOLAP RABBANI AND ANR. A	MS. R D MOZUMDAR	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/415/2024	HCC CPL (JV) Versus RAM MURTY MEENA AND ORS	MR. R K BHATRA MR. B D DEKA MR A BHATRA MR. D MAZUMDAR	
2	Cont.Cas(C)/416/2024	REHEEZ IKTIAZ AHMED Versus AAYUSH GARG	MR. M AHMED MD I H LASKAR	
3	Cont.Cas(C)/417/2024	MINAKSHI DAS Versus SUMIT SATTAWAN IAS	MR. RITUMONI DEKA	
4	Cont.Cas(C)/419/2024	ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	
5	Cont.Cas(C)/422/2024	HOSEN ALI AND 138 ORS. Versus DIBAKAR NATH AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	
6	WP(C)/3528/2024 FIXED	PRADIP BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. K BHATTACHARJEE MR. M SAIKIA	GA, ASSAM SC, REVENUE
7	WP(C)/3794/2024 FIXED	DR. BINU SHARMA Versus NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. R GOSWAMI MS N DEVI MS S DAS	
8	WP(C)/3834/2024 FIXED	JOGENDRA LAL BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	SADHAN KALITA MR SUMANTH KAKATI MR P DAS GUNJAN DAS MRITYUNJOY KALITA	GA, ASSAM SC, REVENUE
9	WP(C)/3853/2024	TUSHAR AGARWAL Versus UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
10	WP(C)/3871/2024 FIXED	SAMSUL HAQUE LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. R D GUPTA MS. SASWATI KAR	GA, ASSAM SC, NHIDC
11	WP(C)/3893/2024 FIXED	JAYANTA LAKRA Versus THE UNION OF INDIA AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM DY.S.G.I. SC, NHIDC

12	WP(C)/3946/2024	BRAJEN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	SC, PWD ROAD GA, ASSAM
13	WP(C)/3951/2024	DIPAK DAS Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, PWD
14	WP(C)/3952/2024	AZADUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI S A KHAN MR S RAHMAN	GA, ASSAM
15	WP(C)/3964/2024	MEGA ALLOYS Versus UNION OF INDIA AND 3 ORS	MR. A GANGULY MR. B SHARMA MR. H DAS MR. A DHANUKA	DY.S.G.I. SC, INCOME TAX
16	WP(C)/3970/2024	MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
17	WP(C)/3979/2024	PRADIP KALITA Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM SC, RAILWAY SC, REVENUE
18	WP(C)/3985/2024 CAVT. NO.06192/024, WITH CAVT. 619/2024	GOLAKGANJ MUNICIPAL FISH BUSINESS SAMITY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA M BRAHMA MR SOHAING	GA, ASSAM MR. P BORAH MRS K M SAIKIA FOR CAVEATOR SC, REVENUE
19	WP(C)/3987/2024	RAKIBUDDIN BARBHUYAN AND ANR Versus THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, A S T C
20	WP(C)/3990/2024	FAZAL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	SC, CO OP
21	WP(C)/3991/2024	SKAMORD MINING PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP
22	WP(C)/3992/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP
23	WP(C)/3994/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP
24	WP(C)/3995/2024	BIKASHJYOTI DEKA Versus UJJIVAN SMALL FINANCE BANK AND 2 ORS	MR. J KALITA MR SOHAING	GA, ASSAM SC, REVENUE
25	WP(C)/3997/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	DY.S.G.I. GA, ARUNACHAL
ORDER (IMPLEADMENT OF PARTY)				
26	I.A.(Civil)/2289/2024 in WP(C)/7562/2023	JIBAN KRISHNA KUNDU, Versus JUGAL KISHOR PAREEK AND 5 ORS	MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MR. S SAHU
	WITH WP(C)/7562/2023	JUGAL KISHOR PAREEK AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SAHU MR. T BHARALI MS A ROY	GA, ASSAM MR. P S BHATTACHARYYA (R-2,3,4)

ADMISSION

27	WP(C)/4536/2017 FIXED	UMA SHANKAR BORA Versus THE STATE OF ASSAM AND 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGOHAIN	GA, ASSAM MR.A K SARKAR SC, NF RLY
28	WP(C)/7076/2018 FIXED	SMT. CHINU RANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DHAR MR. B C MUCHAHARY	MR. S C BISWAS (R-6) SC, BTC SC, REVENUE
29	WP(C)/1583/2020 B/O	PRADIP KUMAR DEY Versus THE BAR COUNCIL OF INDIA AND 4 ORS.	MR. R MAJUMDAR MR. I HUSSAIN MD A ALI MS. J GHOSH	MR. A CHETRY(R-2 ,3) MR G ALAM(R-2 ,3)
30	WP(C)/3672/2020 FIXED	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG
31	WP(C)/3721/2020 B/O	M/S. BARPETA PURBANCHAL ENTERPRISE, Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC
32	WP(C)/7366/2022 FIXED	MD. FARUK HUSSAIN Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR P NAYAK, SC, PWD MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC
33	WP(C)/1412/2023 FIXED	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
34	WP(C)/1908/2023 FIXED	ECI- SANJOSE (JV) Versus THE UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. B CHAKRAVARTY DY.S.G.I.
	WITH I.A.(Civil)/478/2024 in WP(C)/1908/2023	NORTHEAST FRONTIER RAILWAY Versus ECI- SANJOSE (JV)	MR B CHAKRAVORTY	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI
35	WP(C)/6381/2023	TIKENDRAJIT DEKA Versus THE MANGING DIRECTOR, THE CITY CO- OP BANK LTD AND ANR	MR I S MAZUMDAR	
36	WP(C)/514/2024	MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA	GA, ASSAM SC, REVENUE
37	WP(C)/1793/2024 FIXED	CHANDAN KUMAR ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. M MAHANTA MR A KALITA MR N KALITA	GA, ASSAM MR. S S ROY (R-10) MR. S BORTHAKUR (R-10) SC, FOREST SC, REVENUE
38	WP(C)/2669/2024 FIXED	PRAMOD KOTHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM MR. A SATTAR(R-8) MR. S K CHOUDHURY(R-8) SC, REVENUE
ORDERS				
39	WP(C)/1061/2020 FIXED	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE
40	Cont.Cas(C)/150/2023	SACHIN KUMAR SHARMA Versus AMAR JYOTI BARTHAKUR AND ANR	MR G RAHUL MR. D M NATH	MR. DITUL DAS (R-1,2) MS TINLUNG(R-1,2)
41	Cont.Cas(C)/151/2023	MD. SAHANUR ALI Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA

42	Cont.Cas(C)/279/2023 FIXED	ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
WITH				
43	Cont.Cas(C)/280/2023	RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS.	MR. B BARUAH MRS. S D DEKA	MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1)
44	Cont.Cas(C)/477/2023 B/O	ABDUL MAZID TALUKDAR Versus KRISHNA MONI DAS AND ANR	MS. T SOM MR. P TELI	
45	Cont.Cas(C)/296/2024	DIBYAJYOTI GOSWAMI Versus NEHA YADAV IAS	MR. P K BORDOLOI	MR. A GOGOI(R-1,2,3) MR. D NATH(R-1,2,3)
46	WP(C)/3599/2024 FIXED	AXIS BANK LTD. Versus ENFORCEMENT DIRECTORATE AND 3 ORS	MR. P DAS	DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2333/2024	RIKI DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA A H CHOUDHURY	PP, ASSAM
2	Bail Appln./2334/2024	KHYATI RANJAN GOGOI Versus THE STATE OF ASSAM	MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
3	Bail Appln./2337/2024	EMRAJUL @ EMRAJUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR D KALITA	PP, ASSAM
4	Bail Appln./2340/2024	SMT. PULI MILI @ CHABITA CHUNGKRANG MILI Versus THE STATE OF ASSAM AND ANR	MS. S MAHANTA MR. M MAHANTA	PP, ASSAM
5	Bail Appln./2342/2024	SURAJIT BORO Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
6	Bail Appln./2344/2024	MIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
7	Bail Appln./2346/2024	NAYAN CHANDRA NATH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	Bail Appln./2349/2024	JOYNAL ABDIN Versus THE STATE OF ASSAM	MR L SARMA MR D CHUTIA MR. K MALAKAR	PP, ASSAM
9	Bail Appln./2350/2024	ALOTO CHISHI AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
MOTION				
10	Crl.Rev.P./298/2024	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
11	Crl.Rev.P./299/2024	HIMANTA BORUAH @ SIMANTA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI MS S. BASAK	PP, ASSAM

	WITH I.A.(CrI.)/712/2024 in CrI.Rev.P./299/2024	HIMANTA BORUAH @ SIMANTA Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
12	CrI.Pet./633/2024 B/O	CHANDRA KANTA DUARAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
13	CrI.Pet./907/2024 FIXED	SACHIN MEDHI Versus DILIP KUMAR KALITA AND 2 ORS	MR. A CHAMUAH MR. A R KASHYAP	PP, ASSAM
14	AB/2072/2024	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
15	AB/2076/2024	ROKIA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. J BURAGOHAIN MS A MESEN	PP, ASSAM
16	AB/2081/2024	NUR ALOM AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. P A AHMED MR B ISLAM MS. Q DAS	PP, ASSAM
17	AB/2084/2024	SRI GANGLAB BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
18	AB/2085/2024	JUNAID HUSSAIN TAPADAR Versus THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
20	Bail Appln./1073/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. ANJAR HUSSAIN/ALI @ ANSARUL Versus THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	MS. D GHOSH (R2) MS N DEKA (R2) MS H BETALA (R2) MR I CHAKMA (R2) MR. S. K. CHAKMA (R2) PP, ASSAM
21	Bail Appln./1319/2024 FIXED	SUJONUR ROSHID Versus THE UNION OF INDIA	MR. M ALI MR J. ISLAM	SC, DRI
22	Bail Appln./1684/2024 FIXED	MD. JOHIRUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
23	Bail Appln./1831/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
24	Bail Appln./2076/2024	MD MUJAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
25	Bail Appln./2096/2024 FIXED	NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
26	Bail Appln./2105/2024 FIXED	MD. SAHABUDDIN @ SAHABUDDIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
27	Bail Appln./2124/2024 FIXED	KAMTINMANG @ MANANG AND ANR. Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
28	Bail Appln./2146/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
29	Bail Appln./2148/2024 FIXED	MOFIDUL ISLAM @ MOFIDUL ALI Versus THE STATE OF ASSAM	MR. D GOGOI MR. J ABBAS	PP, ASSAM

30	Bail Appln./2153/2024 FIXED	ARJINA KHATUN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
31	Bail Appln./2154/2024 FIXED	SUBOL CH. DAS @ SUBOL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
32	Bail Appln./2235/2024 FIXED	BISHWAJIT NATH Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI L HANGZO R BARMAN	PP, ASSAM

BAIL HEARING

33	AB/2990/2023 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
34	AB/160/2024 FIXED	MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
35	AB/263/2024 FIXED	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
36	AB/562/2024	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	AB/802/2024	MOTIAR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
38	AB/1120/2024	TAPAN SIKDAR Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
39	AB/1222/2024 FIXED	DIGANTA DAS Versus THE STATE OF ASSAM AND ANR.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM
40	AB/1296/2024 FIXED	JAYNAL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
41	AB/1323/2024	EYAR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
42	AB/1822/2024 FIXED	RUBUL HANDIQUE Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. R GOHAIN MR. D GOGOI	PP, ASSAM
43	AB/1823/2024 FIXED	BIJOY KUMAR GOGOI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	PP, ASSAM
44	AB/1914/2024 WITH OFFICE NOTE, FIXED	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM
45	AB/1981/2024 FIXED	HARI CHARAN PATHAK Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

ORDERS

46	Crl.Pet./888/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	SAMSUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
47	CRL.A(J)/63/2024 WITH LCR 5 FILES, OFFICE NOTE	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM

48	I.A.(CrI.)/701/2024 in Bail Appln./2084/2024	ASIM UDDIN ALIAS ASHIM UDDIN ALIAS HABIJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z RAHMAN	PP, ASSAM
	WITH Bail Appln./2084/2024	ASIM UDDIN ALIAS ASHIM UDDIN ALIAS HABIJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z RAHMAN MS J YESMIN	PP, ASSAM
49	I.A.(CrI.)/713/2024 in CrI.Rev.P./6651/2024	ABDUL MATLEB Versus THE STATE OF ASSAM	MR. U P CHALIHA MD. I AHMED	PP, ASSAM
	WITH CrI.Rev.P./6651/2024 (Filing Number)	ABDUL MATLEB Versus THE STATE OF ASSAM (G)	MR. U P CHALIHA	
50	I.A.(Civil)/1420/2024 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/2433/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2434/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2338/2024	MD. NAJIR ALI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
2	Bail Appln./2345/2024	MD RAJU AHMED @ TARIKUL AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
3	Bail Appln./2352/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. R J DAS	PP, ASSAM
4	Bail Appln./2353/2024	ROVI ROI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
5	Crl.Rev.P./288/2024 FIXED	MOIDAN ALI AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
6	Crl.Pet./900/2024 FIXED	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
7	AB/1711/2024 FIXED	ANIL MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN(INFORMANT) PP, ASSAM
8	AB/1719/2024 FIXED	DIPUTJAL SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR G CHOUDHURY MR ARINDAM BARUAH	PP, ASSAM
9	AB/2015/2024 FIXED	SMT. JULI DAS Versus STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
10	AB/2074/2024	TASLIMA BEGUM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
11	AB/2075/2024	SAIFUL ISLAM @ MONBABU ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	PP, ASSAM

12	AB/2079/2024	AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
13	AB/2080/2024	KHANINDRA BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
14	AB/2083/2024	RANA BORAH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./553/2023 WITH LCR 1 FILE, FIXED	PABITRA NEWAR @PINKY @ PABITRA DEVI NEWAR Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	MR. P J BARMAN (R-2) MR. W R MEDHI (R-2) MR. P TALUKDAR (R-2) PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), FIXED	CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
17	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
18	Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
19	Bail Appln./1289/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAFAT ALI AND ANR Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
20	Bail Appln./1299/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DEBOJYOTI SAIKIA @ ANKUR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
21	Bail Appln./1409/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAMJAN HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./1807/2024 FIXED	DIP JYOTI DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. A R SHOME MR A J GHOSH PP, ASSAM
23	Bail Appln./1886/2024 WITH OFFICE NOTE, FIXED	NIPU TOSSA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
24	Bail Appln./2118/2024 FIXED	KAMAL NAYAN DEKA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
WITH				
25	Bail Appln./2086/2024	SUBHASH DAS Versus THE STATE OF ASSAM	MR. K NATH MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
26	Bail Appln./2129/2024 WITH OFFICE NOTE, FIXED	AYUB ALI CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU H YEASMIN	PP, ASSAM
27	Bail Appln./2149/2024 WITH OFFICE NOTE, FIXED	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
28	Bail Appln./2174/2024 FIXED	SAIDUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
29	Bail Appln./2200/2024 FIXED	KISHAN HANSE @ KISAN HANSE AND 2 ORS Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
30	Bail Appln./2250/2024 FIXED	ASIF ALI @ ASHIF ALI AND ORS Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR A BORBHUYAN	PP, ASSAM

BAIL HEARING

31	AB/693/2024 FIXED	OMAR ALI SHEIKH AND 3 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
	WITH			
32	AB/692/2024	JAHARUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
33	AB/1331/2024 FIXED	IMTIYAZ KHAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
34	AB/1415/2024 FIXED	ABED ALI BHUYAN Versus THE STATE OF ASSAM	MR I HAQUE	PP, ASSAM
35	AB/1445/2024 FIXED	HITESH DEKA @ HITESWAR DEKA AND ANR Versus STATE OF ASSAM	MR J BORAH MR N PATIRI MS B LASKAR	PP, ASSAM
36	AB/1604/2024 FIXED	THILSINGH LUO TUOLOR Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
37	AB/1627/2024 FIXED	JAHANGIR ALOM AND 3 ORS. Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR	PP, ASSAM
	WITH			
38	AB/1560/2024	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
	WITH			
39	AB/1639/2024	SHAJHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
40	AB/1679/2024 FIXED	MD. AKBAR ALI @ AKBOR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
41	AB/1750/2024 FIXED	ABDUL REHMAN KHAN @ ABDUL RAHMAN KHAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	AB/1778/2024 FIXED	FARUK ALI @ OMAR FARUK Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD MR J HUSSAIN	PP, ASSAM
43	AB/1809/2024 FIXED	RANJIT DAS Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
44	AB/1811/2024 FIXED	TAJNUR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
45	AB/1817/2024 FIXED	RANJU MONI SAIKIA BORA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
46	AB/1829/2024 FIXED	SONABAR ALI Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
47	AB/1836/2024 FIXED	PURNIMA BEGUM @ PURNIMA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
48	AB/1921/2024 FIXED	BIBHUTI BHUSHAN BORA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

49	AB/1934/2024 FIXED	MAHIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. P K MEDHI	PP, ASSAM
50	AB/1958/2024 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
51	AB/1966/2024 FIXED	SUREN TANGLA Versus THE STATE OF ASSAM	MR. K K BHUYAN MR. B DEKA MS P BARUAH MS N T MANPOONG	PP, ASSAM
52	AB/1989/2024 FIXED	ANJALI BISWAS AND ORS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
53	AB/2010/2024 FIXED	MD. MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN	PP, ASSAM
54	AB/2023/2024 FIXED	MS. TANUSHREE BANERJEE Versus STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI MS. M BORA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./615/2024	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. Versus THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM
MOTION				
2	Tr.P.(C)/67/2024	ELIZA BEGUM @ ALIJA BEGUM Versus ABDUS SALAM AND ANR	DR G J SHARMA	
3	Tr.P.(C)/68/2024	DALIMI DEVI Versus GIRIDHAR SARMA	MR F A LASKAR	S HOQUE
4	Tr.P.(C)/69/2024	RIPAKHI BARUAH Versus RUPJYOTI BORGHAIN	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	
5	CRP/82/2024	VIKRANT BARUAH Versus MD. SAFIKUL ISLAM	MR M CHETIA MR. P KONWAR	
ADMISSION				
6	MACApp./296/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	WITH I.A.(Civil)/1340/2018 in MACApp./296/2018	NATIONAL INSURANCE CO. LTD. Versus SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
7	MACApp./411/2018	BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
8	MACApp./494/2018	NATIONAL INSURANCE COMPANY LTD. Versus NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. M SAIKIA	MR. A R AGARWALA (R1-R3) MR ADITYA AGARWALA (R1-R3) MS. R LAILA (R1-R3) MD. K ALI (R1-R3)

	WITH I.A.(Civil)/1937/2018 in MACApp./494/2018	NATIONAL INSURANCE COMPANY LTD. Versus NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. P BARTHAKUR	
9	CRP(IO)/209/2023	THE PRINCIPAL CUM SECRETARY DHUBRI LAW COLLEGE Versus ABDUL KUDDUS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	DR G J SHARMA
10	CRP/71/2024 FIXED	MOKADDAS ALI Versus MD. LABU MIA	MR. B C DAS MS. I DAS	MR. S C KEYAL MS P DAS MS P DAS MS S DAS MS S DAS MS. A AGARWAL MS. A AGARWAL
11	MACApp./367/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SANJAY KALITA AND 2 ORS E	MR. P J BARMAN MS P PHUKAN	
12	MACApp./383/2024	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MR. R K BHATRA MS P HUJURI MS M N KONYAK	MR. M TALUKDAR
	WITH I.A.(Civil)/2334/2024 in MACApp./383/2024	NEW INDIA ASSURANCE CO. LTD. Versus NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MR. R K BHATRA MS P HUJURI MS M N KONYAK	
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./971/2024 FIXED	ABIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
14	Bail Appln./1306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. SAIDUL ANSARI @ SADUL ANSARI Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
15	Bail Appln./2159/2024 WITH OFFICE NOTE, FIXED	FAYSOL AHMED @ RUBEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/1081/2024 FIXED	PRADIP ROY @ PRADIP RAY AND ANR. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
	WITH I.A.(Civil)/1928/2024 in RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
18	RSA/126/2024	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS	MR D MAZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MRS S A CHOUDHURY
	WITH I.A.(Civil)/2111/2024 in RSA/126/2024	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS.	MR D MAZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MRS S A CHOUDHURY
19	RSA/139/2024	ON THE DEATH OF MD. HASEN ALI HIS LEGAL HEIRS KATBANU BIBI AND ORS. Versus RAFIKUL ISLAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	

ORDERS

20	LA.App./16/2005	NORTH EAST FRONTIER RAILWAY Versus KRISHNA RAM NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S SAIKIA MR.N K KALITA
	WITH			
21	LA.App./10/2005	NORTH EAST FRONTIER RAILWAY Versus KHARGESWAR SARMA	MS.S MAHANTA MS.B DEVI	
	WITH			
22	LA.App./11/2005	NORTH EAST FRONTIER RAILWAY Versus DEBEN BASUMATARY AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
	WITH			
23	LA.App./13/2005	NORTH EAST FRONTIER RAILWAY Versus BHUPENDRA NATH SARMA AND ORS	MS.S MAHANTA MS.B DEVI	
	WITH			
24	LA.App./14/2005	NORTH EAST FRONTIER RAILWAY Versus BELETI BALA NATH AND ORS	MS.S MAHANTA MS.B DEVI	SC, RAILWAYS
	WITH			
25	LA.App./15/2005	NORTH EAST FRONTIER RAILWAY Versus ABALA KAKATI AND ORS	MS.S MAHANTA MS.B DEVI	
	WITH			
26	LA.App./17/2005	NORTH EAST FRONTIER RAILWAY Versus SANAT NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.K R PATHAK
	WITH			
	MC/1908/2005 in LA.App./17/2005	N.E.F. RLY. Versus S NATH and ORS.	MS.S MAHANTA MS.B DEVI	MR.M R PATHAK
	WITH			
27	LA.App./18/2005	NORTH EAST FRONTEIR RAILWAY Versus DHARANI KANTA SHARMA AND ORS	MSB DEVI MS.S MAHANTA	
	WITH			
28	LA.App./8/2013	THE G.M.CONN.F. RAILWAY Versus DINESH DAS and ANR	MS.M CHATTERJEE MS.D SONOWAL MS.U CHAKRABORTY SC, NF RLY	G BORDOLOI GOVT ADV. FOR R/NO 2
	WITH			
29	LA.App./72/2014 WITH LCR	NORTH EAST FRONTIER RAILWAY Versus GAGAN CHOUDHURY and 4 ORS	MS.U CHAKRABORTY	MR.G SHARMA MR.N ISLAM MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B KHETRI
	WITH			
30	CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. Versus ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MD. R ALI MS.R DEKA(R- 2(b),2(c),2(d), 3 & 4) MR. A M KHAN MR.P K DEBROY(R-1)
	WITH			
	I.A.(Civil)/2400/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR
	WITH			
	I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	WITH			
	I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA

31	RSA/197/2016 WITH LCR, FIXED	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9) MR F KHAN (R1) M. GLORY (R1) RHITUSHREE TALUKDAR (R1) Q. KIBA (R1)
	WITH I.A.(Civil)/375/2017 in RSA/197/2016	SRI PRASANTA KUMAR SARKAR Versus SRI SUSANTA KUMAR NATH and 8 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.N GOSWAMI
	WITH I.A.(Civil)/1348/2021 in RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS Versus SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN
32	I.A./221/2016 in RSA/261978/2015	TANKA PRASAD KACHARI and ANR, Versus SMT. INDIRA KACHARI and ANR,	MR.M DAS MR.B D DEKA	
	WITH RSA/261978/2015 (Filing Number)	SRI TANKA PRASAD KACHARI and ANR Versus SMT INDIRA KACHARI and ANR		
33	MACApp./302/2017 WITH LCR	DIPANKAR PAUL Versus THE BRANCH MANAGER,	MR.J SINGH MR.B J MUKHERJEE MR. B J MUKHERJEE MR.G BHARADWAJ MS.S BISWAS MS R SAHA MS.D GUPTA	MR.U K DUTTA(R-3) MR.K BORAH(R-3)
34	Mat.App./19/2018 WITH LCR	XXXXXXX Versus XXXXXXX	MS R D MAZUMDAR MR. D BORAH R SARMA	MS. P BHATTACHARYA MS. R B BORA MS. M KALITA
	WITH I.A.(Civil)/1719/2019 in Mat.App./19/2018	XXXXXXX Versus XXXXXXX	MR. S K SINGHA MR. M K NEOG MR. M K DUTTA	MR. K R PATGIRI MR. B GOGOI
35	RSA/325/2018	SRI MUNINDRA NATH BHARALI AND 3 ORS Versus SRI PRANABJYOTI DAS AND 4 ORS	MR. H K SHARMA	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. B HAZARIKA
	WITH I.A.(Civil)/4171/2018 in RSA/325/2018	SRI MUNINDRA NATH BHARALI AND 3 ORS Versus SRI PRANABJYOTI DAS AND 4 ORS	MR. H K SHARMA	
36	I.A.(Civil)/824/2019 WITH LCR in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., Versus ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
	WITH MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. Versus AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	WITH MC/3597/2014 in MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. Versus AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA

	WITH I.A.(Civil)/825/2019 in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., Versus ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
37	WITH WP(C)/1083/2014	AFTAB UDDIN AHMED BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR.B GOGOI MR.P NAYAK MRSA VERMA	GA, ASSAM MR.S K JAIN MR.J I BORBHUIYA MR.P MAHANTA SC, P H E MR.T C KHETRI
38	I.A.(Civil)/2825/2019 RSA 180/2006(D/O) in Review.Pet./102/2018 WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
39	RFA/36/2022 WITH LCR	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
40	I.A.(Civil)/3659/2022 in RFA/8588/2022	SANKAR BISWAS Versus MRINAL KANTI SARKAR AND 4 ORS.	MS J DEKA	
	WITH RFA/8588/2022 (Filing Number)	AJOY KR. BORUAH Versus ANJAN KR. BORUAH AND 2 ORS. F	MR B BURAGOHAIN	
41	Mat.App./38/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. R DE MS. D DEVI	MR. P SAIKIA
42	I.A.(Civil)/677/2023 FIXED in MFA/14718/2022 WITH MFA/14718/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD . Versus JASMINA BEGUM AND 4 ORS .	MR. N M DUTTA	MS. P BHATTACHARYA (r-1 to 4) MR. A KHAN (r-1 to 4)
43	I.A.(Civil)/1906/2023 in RFA/15765/2022	NATIONAL INSURANCE COMPANY LTD . Versus JASMINA BEGUM AND 4 ORS . A	MR. N M DUTTA	
	WITH RFA/15765/2022 (Filing Number)	SHIBU BARMAN Versus CHANDRA MOHAN RAY AND 9 ORS.		MR. S K GHOSH (r-2 to 5,8,9,10) MS F AHMED (r-2 to 5,8,9,10)
44	I.A.(Civil)/2389/2023 in RFA/8944/2023	SHIBU BARMAN Versus CHANDRA MOHAN RAY AND 9 ORS. B	MR. D K SHARMA	
	WITH RFA/8944/2023 (Filing Number)	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR.	MR S KHOUND	
	WITH I.A.(Civil)/9789/2023 (Filing Number)	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B	MR S KHOUND	
45	I.A.(Civil)/2568/2023 in RFA/10122/2023	RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR. B	MR. M SARANIA MR. S SAIKIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. B J MUKHERJEE MS R SAHA

	WITH RFA/10122/2023 (Filing Number)	KANCHAN BALA DAS AND 4 ORS Versus BINOD GOYARI AND 2 ORS. B	MR. M SARANIA	
46	Tr.P.(C)/49/2024 FIXED	MAKONI ROY Versus DIPAK ROY	MR. H DAS MS J K JAISWARA	
47	I.A.(Civil)/60/2024 WITH LCR in RSA/63/2022 WITH RSA/63/2022 CAVT. NO. 03302/022,	ABDUS SATTAR, ADVOCATE, Versus ULASHI DAS AND 5 ORS. B	MR. A SATTAR S CHOUDHURY	MR. T DEORI
		ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. T DEURI	MR. A SATTAR MR. A SATTAR S CHOUDHURY (R3.1-R3.3) S CHOUDHURY (R3.1-R3.3) G IMTIAZ (R3.1-R3.3) FOR CAVEATOR
	WITH I.A.(Civil)/1214/2022 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. T DEURI	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/2020/2024 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus ON THE DEATH OF LATE HEMENDRA NATH DEKA	MR. T DEURI	MR. A SATTAR
	WITH I.A.(Civil)/2021/2024 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus ON THE DEATH OF LATE HEMENDRA NATH DEKA	MR. T DEURI	MR. A SATTAR
	WITH I.A.(Civil)/2022/2024 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus ON THE DEATH OF HEMENDRA NATH DEKA	MR. T DEURI	MR. A SATTAR
48	RSA/86/2024 FIXED	SAFIQUR RAHMAN MAZARBHUIYA Versus FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. A H ALAMGIR (r-1 TO 4) MR. C K S BARUAH(CGC) DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/1610/2024 in RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA Versus FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. C K S BARUAH (UNION OF INDIA) DY.S.G.I. SC, REVENUE
49	I.A.(Civil)/1854/2024 WITH LCR, B/O in RSA/162/2010 WITH RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
		MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A- 3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A- 3,4C,4D)	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	WITH I.A.(Civil)/1853/2024 in RSA/162/2010	ABUL SK, AND ORS Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MR. R CHOUDHURY
	WITH I.A.(Civil)/1855/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	

	WITH I.A.(Civil)/1856/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	
	WITH I.A.(Civil)/1857/2024 in RSA/162/2010	ABUL SK, Versus MALEKJAN BEWA AND ORS	MR. D K SARMAH	MS. R CHOUDHURY
50	I.A.(Civil)/2348/2024 in MACApp./6922/2023	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus KHANINDRA KALITA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR MD. K ALI
	WITH MACApp./6922/2023 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus KHANINDRA KALITA AND 4 ORS. A	MR. R GOSWAMI	
	WITH I.A.(Civil)/1426/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus KHANINDRA KALITA AND 4 ORS. A	MR. R GOSWAMI	
51	I.A.(Civil)/2353/2024 in MACApp./7717/2024	RELIANCE GENERAL INSURANCE CO. LTD. Versus JUBEDA KHATUN AND 2 ORS.	MR. K K BHATRA MS L SHARMA	
	WITH MACApp./7717/2024 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus JUBEDA KHATUN AND 2 ORS (H)	MR. K K BHATRA	
	WITH I.A.(Civil)/7718/2024 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus JUBEDA KHATUN AND 2 ORS (H)	MR. K K BHATRA	
52	I.A.(Civil)/2354/2024 in MACApp./1722/2024	UNITED INDIA INSURANE COMPANY LTD. Versus PHULMATI DAS AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./1722/2024 (Filing Number)	UNITED INDIA INSURANE COMPANY LTD Versus PHULMATI DAS AND 2 ORS F	MR. R GOSWAMI	
	WITH I.A.(Civil)/8666/2024 (Filing Number)	UNITED INDIA INSURANE COMPANY LTD Versus PHULMATI DAS AND 2 ORS F	MR. R GOSWAMI	
53	I.A.(Civil)/2355/2024 in MACApp./6711/2024	THE ORIENTAL INSURANCE CO. LTD. Versus PUROBI BORA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./6711/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus PUROBI BORA AND 5 ORS H	MR. S K GOSWAMI	
	WITH I.A.(Civil)/7249/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus PUROBI BORA AND 5 ORS H	MR. S K GOSWAMI	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC.APPEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7628/2018	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R-15, R16, R18-R24) SC, FINANCE
2	WP(C)/5439/2022	BIDYADHAR CHINTEY Versus THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, PWD ROAD
3	WP(C)/6098/2022	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
4	WP(C)/6390/2022	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
5	WP(C)/6891/2022	NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, PWD
6	WP(C)/7439/2022 B/O	SABITRI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, PWD
7	WP(C)/7560/2022 B/O	HITESH SARMA MEDHI AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	MS. M D BORAH, GA, ASSAM SC, FINANCE SC, G M D A
8	WP(C)/8043/2022 B/O	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
9	WP(C)/486/2023 B/O	SULTANA REJIYA Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM	SC, AG MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, AGRI. DEPARTMENT SC, FINANCE

10	WP(C)/1435/2023	LILADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR J. E. SARKAR	SC, AG (A AND E) GA, ASSAM SC, FINANCE
11	WP(C)/3432/2023 B/O	SYED AHMED ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.
12	WITH WP(C)/4445/2023	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
13	WITH WP(C)/4463/2023	AJIRUDDIN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
14	WITH WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
15	WITH WP(C)/4484/2023	PRABIN KHAKHALARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
16	WP(C)/4407/2023	JANMAJIT DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
17	WITH WP(C)/4268/2023	RATAN LAL NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
18	WP(C)/5077/2023	MAJAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR S H SIKDAR MS S ABDULLAH	MRS. A GAYAN DY.S.G.I.
19	WP(C)/5351/2023	ANIL CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N HOQUE MR H GUPTA	SC, PWD
20	WP(C)/6272/2023	SRIMANTA DAS AND 42 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR P J DUTTA MR P J DUTTA MISS. J GOGOI	GA, ASSAM MS. J GOGOI MR B P BORAH MR P J DUTTA MR A CHALIHA, SC, FINANCE DEPT (R-9) MS A KALITA
21	WP(C)/6710/2023 FIXED	SHAILENDRA KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS S BARUAH DY.S.G.I.
22	WP(C)/7011/2023	JEKLIN NAHER Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM MR. M AHMED MD I H LASKAR
23	WP(C)/7019/2023	IMAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, HEALTH
24	WP(C)/986/2024 FIXED	KRISHNA SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR MINTU SAIKIA MS R DUTTA	MRS. A GAYAN DY.S.G.I.
25	WP(C)/1678/2024 B/O	BALEN BARO Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG SC, FINANCE
26	WP(C)/1994/2024 B/O	BHABITA BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR. H R DAS	SC, WPT AND BC SC, APTDC SC, FINANCE
27	WP(C)/2075/2024 B/O	TARUN DAIMARY Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG

28	WP(C)/2334/2024	GWMWTHAO BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM
29	WP(C)/2960/2024 B/O	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
ORDERS				
30	MACApp./904/2018	SMT RUMI BARUAH SONOWAL AND 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD AND ANR	MR. P BHOWMICK MS. R DEKA MS B DAS	MR. R C PAUL (R1) MS L DAS (R1)
31	I.A.(Civil)/2665/2018 in MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MS. A SAIKIA	
	WITH MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MS. A SAIKIA	
	WITH I.A.(Civil)/2666/2018 in MACApp./679/2018	NEW INDIA ASSURANCE COMPANY LTD Versus SMT DIPTI PARDHIYA AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUJURI MS. A SAIKIA	
32	I.A.(Civil)/4013/2018 IN MACApp./40/2012 (D/O), WITH LCR in MACApp./40/2012	PRIOM CHOUDHURY, Versus MD. ABDUL TAKIR BARLASKAR and 2 ORS,	MR. M TALUKDAR MR. A SHAKIL	
	WITH I.A.(Civil)/4012/2018	PRIOM CHOUDHURY, Versus MD. ABDUL TAKIR BARLASKAR AND 2 ORS.,	MR. M TALUKDAR MR. A SHAKIL	
33	I.A.(Civil)/2063/2019 in MACApp./4954/2019	MRS. NASIRA AHMED AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD.,	MR D MONDAL MR. P SARMA	MR. R C PAUL
	WITH MACApp./4954/2019 (Filing Number)	MRS. NASIRA AHMED AND 3 ORS Versus MD. HABIB ALI AND 2 ORS		
34	I.A.(Civil)/3208/2019 in MACApp./11918/2019	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS.	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)
	WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS		
35	I.A.(Civil)/3228/2019 in MACApp./9776/2019	NEW INDIA ASSURANCE CO. LTD., Versus SMT. ANJU DAS AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	MR. S CHAUHAN(R-1) MS S K CHOUHAN(R-1) MR. P MAZUMDER(R-1) R DEB(R-1)
	WITH MACApp./9776/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD., Versus SMT. ANJU DAS AND 2 ORS.	MR SISHIR DUTTA	
36	MACApp./145/2020 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. PHULMATI KRAMSAPI AND 10 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR D K KALITA (R1-R6) MR. K K PARASAR (R1-R6) MR. H K SUT (R1-R6)
37	Cont.Cas(C)/457/2022	ANJA BHARAT CHOUHAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI

38	I.A.(Civil)/2063/2022 in MACApp./8022/2022	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS.	MR. A ACHARYA MS. M DEVI MR. D BANIA	MR. K K BHATTA(R-3) MR. A BHATTACHARYYA
	WITH MACApp./8022/2022 (Filing Number)	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS. E	MR. A ACHARYA	
39	I.A.(Civil)/2799/2023 in MACApp./5988/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H P GUWALA (R3) MR. A BORO (R3)
	WITH MACApp./5988/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. A	MS. R D MOZUMDAR	
40	I.A.(Civil)/3146/2023 in MACApp./12459/2023	MUNMUN SARKAR @ MOONMOON BHOWMIK AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. A R AGARWALA MD. K ALI MS. R LAILA	MR. R C PAUL (r-1)
	WITH MACApp./12459/2023 (Filing Number)	MUNMUN SARKAR @ MOONMOON BHOWMIK AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR. A	MR. A R AGARWALA	
41	I.A.(Civil)/3818/2023 in MACApp./14479/2023	JAMUNA NEWAR AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MS L SHARMA(R-1)
	WITH MACApp./14479/2023 (Filing Number)	JAMUNA NEWAR AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND ANR. A	MR. A R AGARWALA	
42	I.A.(Civil)/3821/2023 in MACApp./14485/2023	ANJUMANI HALADAR @ HALDAR AND 3 ORS. Versus LIBERTY GENERAL INSURANCE COMPANY LTD AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH MACApp./14485/2023 (Filing Number)	ANJUMANI HALADAR @ HALDAR AND 3 ORS. Versus LIBERTY GENERAL INSURANCE COMPANY LTD AND ANR. B	MR. A R AGARWALA	
43	WP(C)/5058/2023	DR. BIJOY KUMAR SHAW Versus UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN MR. J GIRI	MR S CHAKRABORTY (r-2) MR. D J DAS (R-1) DY.S.G.I.
44	MC/45/2024 IN WP(C)/3239/2014 (D/O) in WP(C)/3239/2014 WITH I.A.(Civil)/2121/2024	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS		DY.S.G.I.
		SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS		DY.S.G.I.
45	I.A.(Civil)/881/2024 in MACApp./2031/2024 WITH MACApp./2031/2024 (Filing Number)	JUJU KULI PAMEY @ JUJU PAME AND 3 ORS Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR A CHANDRAN(R-2,3) MR. A BHATTACHARYYA (r-1)
		JUJU KULI PAMEY @ JUJU PAME AND 3 ORS Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA	

46	I.A.(Civil)/979/2024 in MACApp./15471/2022	MONUMOI RABHA Versus JEHIRUL ISLAM AND 2 ORS.	MR S BORTHAKUR MR. P K BORAH MR. D GOGOI MR SAURADEEP DEY	MR. K K BHATTA (r-3)
	WITH MACApp./15471/2022 (Filing Number)	MONUMOI RABHA Versus JEHIRUL ISLAM AND 2 ORS. E	MR S BORTHAKUR	
47	I.A.(Civil)/1249/2024 in MACApp./3873/2024	SIKTA RANI DAS AND 4 ORS. Versus MD. JIYABUL HUSSAIN MAZUMDER AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA (R3) M CHETIA (R3)
	WITH MACApp./3873/2024 (Filing Number)	SIKHA RANI DAS AND 4 ORS Versus JIYABUL HUSSAIN MAZUMDER AND 2 ORS F	MR. M TALUKDAR	
		HEARING		
48	WP(C)/2194/2013 B/O	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
49	WP(C)/1064/2016 CAVT. NO.& 218//16 WITH CAVT. NO. 180/2016, FIXED	SMTI. MOUCHUMI KALITA Versus THE STATE OF ASSAM AND 13 ORS	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D P BORAH MR. A ROY	MR. Y DOLOI (R- 1-5) MR. S K MEDHI (R-10,11&13) MR. Y S MANNAN MR. A DAS MS. M BORDOLOI(R-8&9,12&14) MR. A DAS(R-8&9,12&14) MR. N SARMAH (R-8&9, 12&14) MR. J DAS (R-10,11&13) MR. J ROY (R-8&9,12&14) MR. S DUTTA(R-10,11&13) MR. S G BHATTACHARJEE(R-10,11&13) SC, PWD (NH) ADDL. AG, ASSAM FOR CAVEATOR
	WITH WP(C)/5474/2014	SHANTANU BAROOAH and 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	MR.Y DOLOI(R- 1-5) SC, PWD ADDL. AG, ASSAM
51	WITH WP(C)/1093/2016 CAVT. NO. 180/16	SHANTANU BAROOAH and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. M K CHOUDHURY MR. N HOQUE MR K UDDIN MR. A K AZAD MR. A U AHMED	MR. Y DOLOI (R- 1-4 & 6)(R--5) MRS. M BORAH FOR CAVEATOR ADDL. AG, ASSAM SC, PWD (ROADS)

WITH
[I.A.\(Civil\)/1982/2016](#)
in WP(C)/1093/2016

SHANTANU BAROOAH and 4 ORS
Versus
THE STATE OF ASSAM AND 5 ORS

DR.B AHMED
MR.M K CHOUDHURY
MR.N HOQUE
MRK UDDIN
MR.A K AZAD
MR.A U AHMED

MRS.M BORAH
SC, PWD (ROADS)
FOR CAVEATOR

WITH
[I.A.\(Civil\)/2277/2021](#)
in WP(C)/1093/2016

SHRI SHANTANU BAROOAH
Versus
THE STATE OF ASSAM AND 5 ORS.

DR. B AHMED
MR. N HAQUE
MR K UDDIN
MR. A K AZAD

GA, ASSAM
SC, PWD

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,9th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/2639/2014 BY SLIP	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
2	WITH Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
3	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
MOTION				
4	Cont.Cas(C)/418/2024	NUR MASTAFA JAMAN Versus SURANJANA SENAPATI,	MR G U AHMED MR. R ISLAM	
5	WP(C)/464/2024 B/O	BADRUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
6	WITH WP(C)/436/2024	NAZRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/1557/2024 FIXED	AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM

8	WP(C)/2743/2024 FIXED	ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY (R-2,3,4)
9	WP(C)/2744/2024 FIXED	ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY for (Resp. 2 to 4)
10	WP(C)/3426/2024 FIXED	ABDUL BARI Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, HIGHER EDU
11	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
12	WP(C)/3628/2024 FIXED	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
13	WP(C)/3699/2024 FIXED	KHARIKUL HUSSAIN Versus THE KENDRIYA VIDYALAYA SANGATHAN AND ANR (F)	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, KVS
14	WP(C)/3867/2024 FIXED	ANIMA BASUMATARY @ ANIMA DAS BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS G SWAMI	GA, ASSAM SC, AG SC, BTC SC, FINANCE
15	WP(C)/3892/2024 FIXED	PRAGYA PRIYA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, DIB. UNIVERSITY SC, SEBA
16	WP(C)/3949/2024 B/O	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
17	WP(C)/3957/2024	KIRAN KUMAR SARMAH AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
18	WP(C)/3967/2024 B/O	RANJIT DAS AND 65 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
19	WP(C)/3973/2024	RAHUL SHARMA AND 37 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE DEPTT.
20	WP(C)/3980/2024	HUMAYUN KABIR Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU
21	WP(C)/3986/2024 B/O	SHABHAYA RANI ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A RAHMAN MR. M A AHMED	SC, ELEM. EDU GA, ASSAM
22	WP(C)/3989/2024	SHIMU DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
ADMISSION				
23	WP(C)/4910/2019 CAVT. NO.0656/2019 BY SLIP, AT 10:30 AM, CAVT./656/2019	PARGHAT KARHAPARIA MEEN SELF HELP GROUP AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	GA, ASSAM MR. S ISLAM MR A HAWARI FOR CAVEATOR

24	WP(C)/5867/2019 FIXED	NAYEBUR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
25	WP(C)/140/2022	RIMJHIM BARTHAUR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.
26	WP(C)/261/2022 FIXED	PROF (DR) DEVASHISH KAR Versus THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, HIGHER EDU GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.
27	WP(C)/2221/2022 B/O	CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	MR. S K GOSWAMI MR. S K GHOSH (r-6) MS F AHMED (r-6) MR. B K GOSWAMI SC, N C T E MR. R SHARMA SC, SEC. EDU.
28	WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
	WITH I.A.(Civil)/3223/2022 in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
29	WP(C)/5479/2022	SANTOSH KR BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC SC, FINANCE
30	WP(C)/8282/2022	KAJALI BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
	WITH WP(C)/7/2023	SAMIN CHANDRA BARO Versus THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
32	WP(C)/1623/2023 FIXED	SULTANA AHMED Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
33	WP(C)/1939/2023	JEAN MARTHA N SANGMA Versus THE STATE OF ASSAM AND 6 ORS	MR. D C KALITA MR. B K BHAGAWATI	SC, ELEM. EDU SC, ELEM. EDU SC, AG MR. R BORPUJARI (R-7) MR. S R BORUAH (R-6) MS. A LALA (R-2) SC, FINANCE
34	WP(C)/4559/2023 FIXED	PABITRA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. M H ANSARI MR. S ALIM	SC, SEC. EDU.
35	WP(C)/4968/2023	MD. HOCHANE MUBARAK Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI	SC, ELEM. EDU MR. J KALITA (R- 6) MS. S DEB (R- 6) SC, FINANCE
36	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR D DEKA(R-5) MR. P S BISWAS (R6)
37	WP(C)/5962/2023 B/O	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE

38	WP(C)/7407/2023	MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
39	WP(C)/7617/2023	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
40	WP(C)/53/2024 B/O	ZAKIR HUSSAIN SK AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. A F N U MOLLAH (r-6,8 to 12) MR. A S CHOUDHURY (r- 6,8 to 12) MR N SARMA(R- 7,13,14,15,16) MR. M MONDAL (r-5) K ZAMAN (r-8 to 12)
41	WP(C)/1759/2024 FIXED	AMINUL HOQUE AND 38 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
	WITH			
42	WP(C)/1332/2024	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
43	WP(C)/1618/2024	ASSAM DON BOSCO UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
44	WP(C)/1661/2024	THE ASSAM ROYAL GLOBAL UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
	WITH			
45	WP(C)/1674/2024	RIKI KALITA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
46	WP(C)/1737/2024	JAKIR HUSSAIN AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
47	WP(C)/1751/2024	SAIF UDDIN YAHYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
	WITH			
48	WP(C)/1957/2024	NEPAL BISWAS AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR T T MONI	SC, SSUHS SC, HEALTH
	WITH			
49	WP(C)/2006/2024	NUR ALOM AND 35 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	DY.S.G.I. SC, HEALTH
	WITH			
50	WP(C)/2062/2024	SHAILENDRA CHOURASIA AND 76 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	DY.S.G.I. SC, HEALTH
	WITH			
51	WP(C)/2895/2024	NAZMUL HUSSAIN AND 31 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM SC, HEALTH

52	WP(C)/2449/2024	RUMI DUTTA BORAH Versus STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
53	WP(C)/3272/2024 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
ORDERS				
54	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
55	WP(C)/4767/2023 B/O	ABDUL MAZID MIAH Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM	GA, ASSAM SC, SEC. EDU.
56	Cont.Cas(C)/205/2024 FIXED	GAJENDRA NATH KALITA Versus RATUL KUMAR DAS AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR S M T CHISTIE(R-1)
WITH				
57	WP(C)/1863/2024	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
58	Cont.Cas(C)/280/2024 B/O	MONSURA KHATUN Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
59	Cont.Cas(C)/331/2024 B/O	GEETASHREE DAS Versus MAMATA HOJAI	MR. S K DAS MR D BARMAN MR A I TALUKDAR	
60	WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) MRS R DEKA (R-7) MR. A CHAMUAH (SC, UGC) SC, BTC SC, BODOLAND UNIVERSITY
WITH				
	I.A.(Civil)/1743/2024 in WP(C)/598/2024	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU MR S MUKTAR (R-8) SC, BTC SC, U G C
WITH				
61	WP(C)/3543/2023	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM MRS R DEKA (r-6) MR S M BARUAH (r-7) MR. D THAOSEN (r-6) MR. H R DAS (r-7) SC, BTC
62	WP(C)/1983/2024	AMANDEEP SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR D K DEY MS T DEBNATH	SC, HIGHER EDU
63	WP(C)/2000/2024 B/O	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM
64	WP(C)/2776/2024	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
WITH				
65	WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, BTC SC, U G C

66	WP(C)/2779/2024	HIRANYA KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-7) MR. U P CHALIHA (r-7) DR P AGARWAL(R-6) MS M ROY (r-7) SC, FINANCE SC, U G C
67	WP(C)/2945/2024	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU MR. D P CHALIHA (r-6) MR. U P CHALIHA (r-6) DR P AGARWAL (SC, UGC) MS M ROY (r-6) SC, U G C SC, FINANCE
68	WP(C)/3564/2024 FIXED	ANJAN JYOTI DAS Versus THE STATE OF ASSAM AND 9 ORS	MR. A DEKA MR. T K BHUYAN MR A ALI MS. M KHATUN	SC, HIGHER EDU

=====

LEAVE NOTE OF ADVOCATES FOR 09/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
6)	MR. S SINHA	01-08-2024	To	09-08-2024
7)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
8)	MR. R C DAS	01-08-2024	To	16-08-2024
9)	MR. O P BHATI	05-08-2024	To	11-08-2024
10)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
11)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
12)	MRS. B GOGOI	09-08-2024	To	09-08-2024
13)	MS M BORAH	06-08-2024	To	09-08-2024
14)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
15)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
16)	MR D K DAS	12-08-2024	To	16-08-2024
17)	MR. A I KATHAR	08-08-2024	To	09-08-2024
18)	MR B RONGPHAR	08-08-2024	To	09-08-2024
19)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
20)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
21)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
22)	MR. B K JAIN	09-08-2024	To	16-08-2024
23)	MR H MAURYA	09-08-2024	To	16-08-2024
24)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
25)	MR H BARUAH	07-08-2024	To	14-08-2024
26)	MR R GOENKA	07-08-2024	To	23-08-2024